

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 03-07-2015**

| S. No. | Name of Mediator | Cases Title | Name of petitioner Advocate | Name of Respondent Advocate |
|--------|-------------------------------------|---|-----------------------------|-----------------------------|
| 1 | Smt. Kamala Jain, Advocate | S.B. Civil Second Appeal No. 745/03 Radhey Shyam Vs. Madan Lal | S.C. Gupta | N.C. Sharma |
| 2 | Smt. Kamala Jain, Advocate | S.B. Cr. Revision Petition No. 968/14 Kuldeep Sharma vs. State | Vikas Kabra | N.V. Nandwana |
| 3 | Sh. J.D. Sharma , RHJS (Retd.) | D.B. Civil Misc. Appeal No. 2816/08 Smt. Ankita Sharma Vs. Sourabh Sharma | P.S. Sharma | M.S. Choudhary |
| 4 | Sh. G.S.Hora, RHJS (Retd.) | S.B. Civil First Appeal No. 355/05 Suraj Mal Vs. Ram Niwas | Ashwani Chobisa | Praveen Balwada |
| 5 | Sh. G.S. Hora, RHJS (Retd.) | D.B. Civil Misc. Appeal No. 1754/10 Smt. Neeta Vs. Sanjeev Kumar | Surendra Sharma | J.P. Goyal |
| 6 | Sh. G. S.Hora, RHJS (Retd.) | S.B. Criminal Misc. Petition No. 1372/10 & S.B. Cr. Misc. Petition No. 438/09 Ratan Lal Ranka Vs. State | R.N. Mathur | A.K. Gupta |
| 7 | Sh. Ramavatar Sharma , RHJS (Retd.) | S.B. Civil First Appeal No. 20/14 Shyam Kumar Vs. Smt. Gyarsi Devi | Anand Sharma | Mitesh Sharma |
| 8 | Sh. Ramavatar Sharma , RHJS (Retd.) | S.B. Civil First Appeal No. 331/14 Anand Prakash Vs. Subhash Chand | R.K. Mathur | Aatish Jain |
| 9 | Sh. Harish Tripathi Advocate | D. B. Civil Misc. Appeal No. 1028/14 Krishankant Vs Smt. Archana | Nemi Chand Choudhary | Mohd. Anees |
| 10 | Smt. Madhuri Singh, Advocate | S.B. Civil Misc. Transfer Petition No. 104/14 Shyam Babu Soni Vs. Priyanka Soni | Uma Shanker Pandey | Samarth Sharma |
| 11 | Sh. Ashwani Chobisa , Advocate | S.B. Civil Second Appeal No. 312/03 Ram Mohan Vs. Smt. Laxmi Devi | V.K.Tamolia | G. Bardhar |
| 12 | Sh. J.P. Gupta, Advocate | S.B. Civil First Appeal No. 291/05 Kishan Lal Vs. Leela | A.S. Shekhawat | K.C. Sharma |
| 13 | Sh. Ankur Rastogi, Advocate | S.B. Civil Second Appeal No. 195/08 Munna Lal Vs. Nand Kishore | M. Shiromani | Ashok Kumar Choudhary |
| 14 | Smt. Madhuri Singh , Advocate | D.B. Civil Misc. Appeal No. 2591/10 Smt. Sumitra Vs. Pankaj Joshi | V.K. Mathur | Pradeep Choudhary |
| 15 | Sh. Manish Kumaawat, Advocate | D.B. Civil Misc. Appeal No. 459/15 D.B. Civil Misc. Appeal No. 460/15 Rinki Devi Vs. Santosh Kumar Sharma | B.M. Sharma | Sandeep Sharma |
| 16 | Smt. Nirmala Sharma, Advocate | S.B. Civil Second Appeal No. 98/14 Shyao Prasad Vs. Man Prakash | Sriram Yadav | |
| 17 | Sh. R.S. Shekhawat, Advocate | S.B. Civil Second Appeal No. 266/10 Sushil Kumar Yadav Vs. Nathhi Lal Sharma | Ravi Kant Sharma | J.P. Gupta |
| 18 | Sh. Ashwani Chobisa , Advocate | S.B. Civil Second Appeal No. 312/03 Ram Mohan Vs. Smt. Laxmi Devi | V.K.Tamolia | G Bardhar |

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
 (Action Plan & ADR)

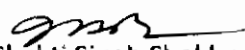
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
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| 1 | Hon'ble Mr. Justice (Retd.) S.C. Mittal | D.B. Civil Misc. Appeal No. 957/15 D.B. Civil Misc. Appeal No. 985/15 D.B. Civil Misc. Appeal No. 1153/15 D.B. Civil Misc. Appeal No. 1044/15 Lokesh Kumar Sharma Vs. Smt. Urmila | Anshuman Saxena | M.M. Ranjan A.S. Shekhawat |
| 2 | Dr. Y.C. Sharma , Advocate | S.B. Civil Writ Petition No. 900/15 S.B. Civil Writ Petition No. 13282/14 S.B. Civil Writ Petition No. 996/15 S.B. Civil Writ Petition No. 1894/15 Smt. Anjana Vs. Sandeep Kumar | N.K. Goyal Manish Gupta | Deshraj Kalwania |
| 3 | Sh. A.R.Patvardhan , RHJS (Retd.) | D.B. Civil Misc. Appeal No. 625/10 Aarti Vs. Arvind | Deepak Sharma | Madhav Mitra |
| 4 | Smt. Sumati Bishnoi , Advocate | S.B. Civil Transfer Petition No. 80/14 Alka Sharma Vs. Pitamber Mishra | Ashvin Garg | Shashi Shekhar Gaur |

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